NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

Ashok Alco-Chem Limited.

V/s.

M/s. Unimark Remedies Limited.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SanKalp	Advocate for	gr-
	Anantway	Patitioner	1

ORDER

C.P. No. 10/I & BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.02.2017.

Sd/-B.S.V. PRAKASH*KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).